

Sl. No.	Sectors	2014-15	2015-16
3.	Rural Development	1017	1051
4.	Environment/Animal Welfare/Conservation of resources	1213	923
5.	Swachh Bharat Kosh	121	355
6.	Any other Fund	36	262
7.	Gender equality/Women empowerment/Old age homes/ Reducing inequalities	326	213
8.	Prime Minister's National Relief Fund	192	136
9.	Encouraging Sports	160	95
10.	Heritage Art and Culture	157	90
11.	Slum area development	123	9
12.	Clean Ganga Fund	19	3
13.	Other Sectors (Technology Incubator and benefits to armed forces, admin overheads and others*)	465	497
TOTAL (AMOUNT)		8803	9822
Number of Companies for which data compiled		7334	5097

* Not specified

Cancellation of registration of companies

1002. SHRIMATI RENUKA CHOWDHURY:

SHRI K. RAHMAN KHAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) how many registrations of companies have been cancelled recently in the country by the Registrar of Companies, the details thereof for the last two years with the reasons for their cancellation, State-wise;

(b) how many shell companies have been identified in the country during last 6 months, the details thereof, State-wise;

(c) how many of the shell companies have been referred to CBI for investigation; and

(d) the fresh steps by Government to scrap the companies involved in money laundering?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): (a) to (d) The term Shell Company is not defined under the Companies Act. However, the Registrars of Companies (ROCs) have removed 1,62,618 companies from the register of companies as of 12.07.2017 after following the due process under section 248 of the Companies Act, 2013. Details are given in the Statement.

Statement

Details of Companies Struck-off by the Registrar of Companies in State/UT-wise

(as of 12.07.2017)

Sl. No.	Name of Registrar of Companies	Number of companies struck off
1	2	3
1.	Mumbai	33000
2.	Delhi	22863
3.	Bengaluru	11286
4.	Pune	10083
5.	Bilaspur	906
6.	Chandigarh	4381
7.	Cuttack	1824
8.	Goa	1802
9.	Jammu	679
10.	Ranchi	641
11.	Puducherry	405
12.	Shillong	249
13.	Coimbatore	3916
14.	Gwalior	4655
15.	Jaipur	5177
16.	Ahmedabad	9625
17.	Bihar	1543

1	2	3
18.	Ernakulum	4063
19.	Himachal	754
20.	Kanpur	3236
21.	Uttarakhand	731
22.	Kolkata	8078
23.	Chennai	12133
24.	Hyderabad	20588
TOTAL		1,62,618

Casualties in firing by Pakistan Army

1003. SHRI AJAY SANCHETI: Will the Minister of DEFENCE be pleased to state:

- (a) the details of instances of firing by Pakistan Army during last six months, month-wise;
- (b) the details of casualties, both civilian and military, on Indian side; and
- (c) the details of India's responses to these incidents of firing?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The details of ceasefire violations by Pakistan in Jammu and Kashmir and the Indian casualties therein are as under:-

Month	Number of ceasefire violations		Casualties	
	Along the line of Control in the State of Jammu and Kashmir (J&K) under operational control of Army	Along the international border in the State of J&K under operational control of BSF	Army	Civilian
1	2	3	4	5
January, 2017	08	02	00	00
February, 2017	11	04	00	00